

Correction of Answers to Unstarred Questions, Nos. 4332 and 4411 dated 25-3-74 regarding (i) Demand and Supply of Sugar to West Bengal and Sugar demanded and supplied to Karnataka.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): Two Unstarred Questions bearing Nos. 4332 and 4411 tabled by Shri Hukam Chand Kachwai and Shri A. K. M. Ishaque, M.Ps. relating to demand and supply of sugar to Karnataka and West Bengal respectively were replied in the Lok Sabha on 25-3-74 Both the Questions were of identical nature. Unfortunately, the information furnished in the replies had got interchanged. The error is regretted. The correct information in respect of the Questions is as follows:—

1. Correct reply to Unstarred Question No. 4332,

(a) The following quantities of levy sugar were allotted by the Central Government to Karnataka State during the last five months —

	Tonnes
October, 1973	10391
November, 1973	9401
December, 1973	9401
January, 1974	9907
February, 1974	9907

(b) and (c). No communication for increasing the monthly quota has been received from the Government of Karnataka during this period. In any case, the basic monthly quotas of levy sugar for various States/Union Territories, including Karnataka, have been fixed on a rational basis taking into account the population figures as recorded in 1971 census, and the past pattern of consumption. Actual monthly allotments are, however, adjusted marginally in relation to the

total release of levy sugar for each month.

II. Correct reply to Unstarred Question No. 4411.

(a) The following quantities of levy sugar were allotted to West Bengal State during the last six months:—

	tonnes
September, 1973	19793
October, 1973	21876
November, 1973	19793
December, 1973	19793
January, 1974	20857
February, 1974	20857

(b) The State Government had requested in December, '73 for increasing monthly quota of levy sugar to 38,000 tonnes.

(c) The basic quotas of levy sugar for various States/Union Territories have been fixed on a rational basis taking into account the population figures as recorded in 1971 census and the past pattern of consumption. Actual monthly allotments are, however, adjusted marginally in relation to the total release of levy sugar for each month. Due to limited availability of sugar stocks, it has not been possible to increase their monthly quota of levy sugar as requested by them. The position was suitably explained to the State Government.

12 00 hrs.

RE. ADJOURNMENT MOTION

MR. SPEAKER: Now, Papers to be laid on the Table.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Before that I want to raise a matter. This is an issue regarding thousands of passengers who are stranded everywhere and also the refusal by the postal people to accept parcels for despatch. This is a very serious situation. Why cannot we discuss that first?